

ITEM NO.1614

COURT NO.13

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 1996/2022

MANJIT KAUR

Petitioner(s)

VERSUS

SUNNY DAYAL SINGH

Respondent(s)

(FOR ADMISSION and IA No.132194/2022-STAY APPLICATION)

Date : 30-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Shubham Singh, Adv.
Mr. Aditya Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable after six weeks.

Dasti in addition is permitted.

In the meanwhile there shall be stay in further proceedings in Matrimonial Suit No. 05/2021 titled as "Sunny Dayal Singh Vs. Manjit Kaur" pending before the Court of Ld. Dist. & Sessions Judge/A.D.J II at Asansol, Paschim Bardhaman, West Bengal.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(Nand Kishor)
Court Master(NSH)